

# THE HIGH COURT OF ORISSA: CUTTACK

## Store and Purchase Section

No.III-A-33/2004(PF-I)/ 9599 Date: 29.06.2026


### NOTICE

In continuation of the Court's earlier Notice bearing No.-9334 dtd.23.06.2026, it is hereby informed that the meeting for opening of the Financial bids in connection with Tender Notice No. 8745 dtd. 25.05.2026 relating to the licensing of cafeteria inside the High Court of Orissa and Museum of Justice has been scheduled as follows:

- Date: 30.06.2026
- Time: 12:00 PM
- Venue: New Conference Hall, High Court of Orissa, Cuttack

Both the shortlisted bidders or their authorised representatives, as mentioned in the previous notice, are requested to remain present at the aforesaid venue on the scheduled date & time. Non-attendance at the meeting may lead to disqualification of the bid without any further notice.

By Order



**Assistant Registrar (Admin.)  
High Court of Orissa, Cuttack**

**Memo No.:** 9600(2) **Date:** 29.06.2026

Copy forwarded to:

1. Superintendent, IT Cell for uploading the same on the website of High Court of Orissa.
2. Notice Board of the Court



**Assistant Registrar (Admin.)  
High Court of Orissa, Cuttack**